

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR**  
**CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF AUGUST, 2022**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.08.2022									31.08.2022
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	12851	0	2	74	76	0	0	27	27	12900
2	CIVIL SECOND APPEAL	5494	0	0	40	40	0	0	38	38	5496
3	EXECUTION FIRST APPEAL	92	0	0	0	0	0	0	0	0	92
4	EXECUTION SECOND APPEAL	24	0	0	1	1	0	0	0	0	25
5	CIVIL MISC. APPEAL	35187	0	42	257	299	0	21	175	196	35290
6	CIVIL REVISION	774	0	0	37	37	0	0	14	14	797
7	CIVIL REVIEW	895	0	13	8	21	0	12	10	22	894
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	127	0	0	0	0	0	2	0	2	125
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	11	0	0	0	0	0	0	0	0	11
12	INCOME TAX APPEAL	333	0	3	0	3	0	0	0	0	336
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	1029	0	1	0	1	0	116	0	116	914
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	8	0	0	0	0	0	0	0	0	8
17	COMPANY EXECUTION PETITION	0	0	0	0	0	0	0	0	0	0
18	COMPANY APPEAL	8	0	0	0	0	0	0	0	0	8
19	COMPANY APPLICATION	136	0	0	0	0	0	0	1	1	135
20	COMPANY SUIT	12	0	0	0	0	0	0	0	0	12
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	6	0	0	0	0	0	0	0	0	6
23	SPECIAL APPEAL (CIVIL)	36	0	1	0	1	0	2	0	2	35
24	SPECIAL APPEAL (WRITS)	2337	0	71	0	71	0	121	0	121	2287
25	CIVIL CONTEMPT	4653	0	10	72	82	0	21	49	70	4665
26	CIVIL WRITS	96817	0	182	1334	1516	0	88	972	1060	97273
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	657	0	0	3	3	0	0	3	3	657
29	CIVIL REFERENCE	4	1	0	0	1	0	0	0	0	5
	<b>TOTAL (A)</b>	<b>161536</b>	<b>1</b>	<b>325</b>	<b>1826</b>	<b>2152</b>	<b>0</b>	<b>383</b>	<b>1289</b>	<b>1672</b>	<b>162016</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	10	0	1	0	1	0	0	0	0	11
2	CRIMINAL APPEAL	26627	0	38	279	317	0	18	86	104	26840
3	CRIMINAL REVISION	12759	0	0	220	220	0	0	107	107	12872
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	21996	0	0	989	989	0	0	362	362	22623
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	2767	0	0	1483	1483	0	0	1420	1420	2830
6	CRIMINAL CONTEMPT	18	0	0	0	0	0	0	0	0	18
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	51	0	36	0	36	0	51	0	51	36
9	CRIMINAL LEAVE TO APPEAL	1547	0	0	38	38	0	1	7	8	1577
10	CRIMINAL WRITS	1535	0	8	79	87	0	8	70	78	1544
	<b>TOTAL (B)</b>	<b>67311</b>	<b>0</b>	<b>83</b>	<b>3088</b>	<b>3171</b>	<b>0</b>	<b>78</b>	<b>2052</b>	<b>2130</b>	<b>68352</b>
	<b>TOTAL (A+B)</b>	<b>228847</b>	<b>1</b>	<b>408</b>	<b>4914</b>	<b>5323</b>	<b>0</b>	<b>461</b>	<b>3341</b>	<b>3802</b>	<b>230368</b>

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S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE 31.08.2022
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>M I S C. C A S E S :-</b>	01.08.2022									
	<b>CRIMINAL SIDE:-</b>										
1	<b>CRIMINAL MISC.APPLN. :-</b> (CRIMINAL INTER. APPLN.)										5240
1	BAIL IN CRIMINAL APPEAL	5168	0	35	171	206	0	23	111	134	4877
2	BAIL & STAY IN CRL.REVISION	4852	0	0	154	154	0	0	129	129	19978
3	BAIL & STAY IN CRL MISC.PET.	19399	0	0	848	848	0	0	269	269	1150
4	BAIL&STAY IN CRL.TRAN. PET. & CRLW	1136	0	0	53	53	0	0	39	39	0
5	BAIL & STAY IN CRL CONT.PET.	0	0	0	0	0	0	0	0	0	17
6	BAIL & STAY IN CRLA	12	0	0	5	5	0	0	0	0	695
7	CRIMINAL MISC. APPLICATION (Arising over Crl. Main Cases)	694	0	0	45	45	0	0	44	44	31957
	<b>TOTAL (C)</b>	<b>31261</b>	<b>0</b>	<b>35</b>	<b>1276</b>	<b>1311</b>	<b>0</b>	<b>23</b>	<b>592</b>	<b>615</b>	
2	CRIMINAL TRANSFER	69	0	0	15	15	0	0	7	7	77
3	STAY IN HABEAS CORPUS	2	0	0	0	0	0	0	0	0	2
	<b>TOTAL (D)</b>	<b>71</b>	<b>0</b>	<b>0</b>	<b>15</b>	<b>15</b>	<b>0</b>	<b>0</b>	<b>7</b>	<b>7</b>	<b>79</b>
	<b>TOTAL (C+D)</b>	<b>31332</b>	<b>0</b>	<b>35</b>	<b>1291</b>	<b>1326</b>	<b>0</b>	<b>23</b>	<b>599</b>	<b>622</b>	<b>32036</b>
	<b>TOTAL (A+B+C+D)</b>	<b>260179</b>	<b>1</b>	<b>443</b>	<b>6205</b>	<b>6649</b>	<b>0</b>	<b>484</b>	<b>3940</b>	<b>4424</b>	<b>262404</b>
	<b>CIVIL SIDE:-</b>										
1	<b>CIVIL INTER.CASES:-</b>										44
1	STAY IN I. T. APPEAL	44	0	0	0	0	0	0	0	0	8
2	STAY IN W.T. APPEAL / CUSTA	8	0	0	0	0	0	0	0	0	115
3	STAY IN O. T. REFERENCE	117	0	0	0	0	0	2	0	2	764
4	STAY IN S. T. REVISION	879	0	0	0	0	0	115	0	115	4347
5	STAY IN CIVIL 1ST APPEAL	4316	0	1	68	69	0	0	38	38	2534
6	STAY IN CIVIL 2ND APPEAL	2528	0	0	37	37	0	0	31	31	95
7	STAY IN EXE. FIRST APPEAL	95	0	0	0	0	0	0	0	0	24
8	STAY IN EXE. 2ND APPEAL	23	0	0	1	1	0	0	0	0	9930
9	STAY IN C. M. APPEAL	9851	0	24	116	140	0	8	53	61	717
10	STAY IN CIVIL REVISION	696	0	0	38	38	0	0	17	17	19
11	STAY IN CIVIL CONTEMPT	19	0	0	0	0	0	0	0	0	23
12	STAY IN SPL. APPEAL (CIVIL)	24	0	0	0	0	0	1	0	1	448
13	STAY IN CIVIL TRANS. APPLN.	431	0	0	27	27	0	0	10	10	11
14	STAY IN COMPANY CASES	12	0	0	0	0	0	0	1	1	1887
15	STAY IN SPL. APPEAL (WRIT)	1938	0	70	0	70	0	121	0	121	57583
16	STAY IN WRIT PETITION	57197	0	139	1205	1344	0	47	911	958	78549
	<b>TOTAL (E)</b>	<b>78178</b>	<b>0</b>	<b>234</b>	<b>1492</b>	<b>1726</b>	<b>0</b>	<b>294</b>	<b>1061</b>	<b>1355</b>	<b>5177</b>
2	CIVIL MISC. APPLICATIONS	5223	0	19	63	82	0	22	106	128	11697
3	CIVIL MISC. CASES U/S-5	11593	0	52	194	246	0	47	95	142	0
4	EXE. MISC.APPLICATION	0	0	0	0	0	0	0	0	0	1
5	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	470
6	CIVIL TRANS. APPLICATION	453	0	0	27	27	0	0	10	10	17345
	<b>TOTAL (F)</b>	<b>17270</b>	<b>0</b>	<b>71</b>	<b>284</b>	<b>355</b>	<b>0</b>	<b>69</b>	<b>211</b>	<b>280</b>	<b>95894</b>
	<b>TOTAL (E+F)</b>	<b>95448</b>	<b>0</b>	<b>305</b>	<b>1776</b>	<b>2081</b>	<b>0</b>	<b>363</b>	<b>1272</b>	<b>1635</b>	<b>127930</b>
	<b>TOTAL (C+D+E+F)</b>	<b>126780</b>	<b>0</b>	<b>340</b>	<b>3067</b>	<b>3407</b>	<b>0</b>	<b>386</b>	<b>1871</b>	<b>2257</b>	<b>358298</b>
	<b>GRAND TOTAL (A TO F)</b>	<b>355627</b>	<b>1</b>	<b>748</b>	<b>7981</b>	<b>8730</b>	<b>0</b>	<b>847</b>	<b>5212</b>	<b>6059</b>	

Dt : 13-09-2022 11:58

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